

St. re. Cotton Supply

would like the co-operation of the House. Rather than condemning any particular section for a proposal they put forward, solutions have been found in close co-operation with all interests concerned and it will be for us to implement them so that the crisis is cut to the minimum.

The AITUC did represent that for a whole day's closure they should have whole day's wages. Other labour representatives also made similar proposals. After weighing the different proposals, after discussing matters with them, ultimately it was agreed that this is the best solution to give half-a-day's wage for a whole day's closure.

Shri H. C. Linga Reddy (Chikballapur): Sir, I am glad the Central Government are going to the rescue of a number of cotton mills which are being mismanaged and which are about to be closed. In Bangalore City, Mysore State, two mills, the Minerva Mills and also Mysore Mills, have been closed for the last six months and about 7000 labourers have been put to a lot of loss. They have not been paid for the lay-off period. I want to know whether the Central Government is taking over the management of these two mills because the management are not anxious to re-start the mills even though the State Government has given a guarantee of Rs. 60 lakhs.

Shri Manubhai Shah: I am glad to inform the House that this question of these two mills in Mysore has been satisfactorily resolved. The State Government has guaranteed Rs. 55 lakhs in one case and Rs. 67 lakhs in the other. Both these are going through the State Bank of India and other banks in Mysore and the mills will start functioning soon.

12.25 hrs

RE: CALLING ATTENTION NOTICE
(Query)

Mr. Speaker: We will now take up the legislative business.

Shri S. M. Banerjee (Kanpur): Sir, you promised to give me a chance.

Mr. Speaker: What does he want?

Shri S. M. Banerjee: Today is the last day of this session. I have tabled a calling attention notice on a very important matter which concerns the Central Government, rather the Ministry of Defence. Sir, as you are aware, there was a strike lasting 45 days in Hindustan Aeronautics, Kanpur. As a result of our good offices and the good offices of the Defence Ministry, we were able to persuade the workers to withdraw the strike. At that time Shri Swaran Singh was not the Defence Minister. Then a clear assurance was given by us to the workers that there will be no victimisation. Yet, 30 employees have been dismissed and about 100 employees have been discharged from service. I would only request you to avoid a similar strike in the future in Kanpur, where the situation now is very explosive. I would request the hon. Minister to make a statement that he will apply his mind and reconsider the whole matter, instead of leaving it to HAL. I have full faith in him.

Mr. Speaker: I will find out the position.

12.27 hrs.

RE: ENQUIRY INTO ALLEGATIONS
AGAINST MINISTERS

श्री मधु लिमये (मुंबई) अध्यक्ष
महोदय, क्वि प्राज प्राखरी दिवस है।

अध्यक्ष महोदय : मैंने पहले ही इस का
उद्घोषणा चलाया है।